



Government of India Ministry of Commerce and Industry
Department of Commerce
DIRECTORATE GENERAL OF FOREIGN TRADE

Minutes of the Norms Committee – 3 Meeting No. NC/3/MEET/Apr/202324/01 dated 28/04/2023 under the Chairmanship of Shri Rajiv Kumar Soni, Jt. DGFT for considering the cases/issues under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2015-20 pertaining to Chemical and Allied products falling under Chapter 29 and 30.

Following members were present in the Meeting:

S.N.	Name & Designation	Department
1	Shri Shaish Kumar, Technical	Consultant
2	Shri D.N. Mathur, Technical	Consultant
3	Shri Nand Lal, Technical	Consultant
In attendance		
1	Shri T. Songzalian, Deputy DGFT	DGFT

2. The Norms Committee has taken decision only with respect to technical aspect/ wastage norms. While redeeming the application, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in policy circulars issued from time to time or any other provisions under FTP/HBP for issuance of Advance Authorization and regularization of the case.

Manual Cases for Personal Hearing held on 28/04/2023.

Case No.	A-01
Meeting No.	NC/3/MEET/Apr/202324/1
Date	28/04/2023
Firm's Name	M/s Arch Pharmalabs Limited
HQ F. No.	01/82/050/01264/AM19/DES-III 01/82/050/01263/AM19/DES-III 01/82/050/01251/AM19/DES-III 01/82/050/01249/AM19/DES-III 01/82/050/01260/AM19/DES-III 01/82/050/01035/AM20/DES-III
RLA F. No.	03/94/040/00126/AM19 03/94/040/00160/AM19 03/94/040/00141/AM19 03/94/040/00162/AM19 03/94/040/00158/AM19 03/94/040/00888/AM20
Advance Authorization No. and Date	0310822660 dated 27.07.2018, 0310822659 dated 27.07.2018 0310822729 dated 31.07.2018, 0310822732 dated 31.07.2018 0310822734 dated 31.07.2018, 0310834332 dated 20.01.2020
Subject	Request of M/s Arch Pharma Labs Limited for fixation of adhoc norms with the description of Export Product "3a-Hydroxy-7-keto-5b-cholan-24-oic acid (IP-5)" against Advance Authorization No. 0310822660 dated 27.07.2018, 0310822659 dated 27.07.2018, 0310822729 dated 31.07.2018, 0310822732 dated 31.07.2018, 0310822734 dated 31.07.2018 and 0310834332 dated 20.01.2020
Decision :	Shri Ashish Ujagare, Technical Director, Shri Sanjay Dhyalter and Shri Parth V. had attended the Personal Hearing and explained firm's case. The Committee heard the explanation of Representatives of the firm and after deliberation, firm was requested to furnish revised application as per Annexure to Appendix 4E with justification alongwith stepwise processing with wastage.

Case No.	A-02
Meeting No.	NC/3/MEET/Apr/202324/1
Date	28/04/2023
Firm's Name	M/s Arch Pharmalabs Limited
HQ F. No.	HQRNORMREVIW00006595/AM23/DES-III (Earlier F. No. 01/82/050/001218/AM19/DES-III)
RLA F. No.	03/94/040/00142/AM19
Advance Authorization No. and Date	0310822704 dated 30.07.2018
Subject	Request of M/s Arch Pharma Labs Limited for fixation of adhoc norms against Advance Authorization No. 0310822704 dated 30.07.2018
Decision :	Shri Ashish Ujagare, Technical Director, Shri Sanjay Dhyalter and Shri Parth V. had attended the Personal Hearing and explained firm's case. The Committee heard the explanation of Representatives of the firm and after deliberation, firm was requested to furnish revised application as per Annexure to Appendix 4E with justification alongwith stepwise processing with wastage.

MeetingNo:NC/3/MEET/Apr/202324/1	Date:28/04/2023	CaseNo:3/NC/3/MEET/Mar/202223/23
HQFileNumber:	018205000763AM20	
RAFileNumber:	052404000375AM20	
LicenseNumber:	0510412231	
Dateof AuthorisationIssu ed:	23/10/2019	
OfficeofIssue:	Office of the Additional Director General of Foreign Trade, CLA Delhi	
IEC:	0588068624	
Name:	MENTHA AND ALLIED PRODUCTS PRIVATE LIMITED	
Address:	309-311,3 RD FLOOR, PRAGATI TOWER, NEWDELHI,110008.	
PIN:	110008	
TypeofLicense:	Advance Licence with AU Condition	
ApplicationBasis:	Export Order	
StatusofExporter:	Merchant Cum Manufacturer Exporter	
ExporterType:	PrivateLimited	
ExportProduct Group:	Chemical and Allied Products	
CIFValueofthe License:	10449199	
CIFFCC:	144725	
FOBValue:	12016580	
FOB FCC:	166434	
Decision :	Shri Harshvardhan Nanda, Director, Shri Suresh Chandra Dhyani, General Manager and Shri Arun Khetan had attended the Personal Hearing and explained firm's case. The Committee heard the explanation of Representatives of the firm and after deliberation it has been decided to call for following information/documents from the firm:- I. Since details of import and export are vague in nature provide suitable documents for clarification. II. Also, COA of import only indicates Aldehyde content and not complete COA. Provide complete COA of import items. III. Percentage net content of (i) Orange Aldehyde (ii) D Limonene and (iii) Orange Oil 10X in import.	

MeetingNo:NC/3/MEET/Apr/202324/1	Date:28/04/2023	CaseNo:4/NC/3/MEET/Mar/202223/23
HQFileNumber:	018205000947AM20	
RAFileNumber:	052404000601AM20	
LicenseNumber:	0510413159	
Dateof AuthorisationIssued:	01/01/2020	
OfficeofIssue:	Office of the Additional Director General of Foreign Trade, CLA Delhi	
IEC:	0588068624	
Name:	MENTHA AND ALLIED PRODUCTS PRIVATE LIMITED	
Address:	309-311,3 RD FLOOR,PRAGATI TOWER, NEW DELHI,110008.	
PIN:	110008	
TypeofLicense:	Advance License with AU Condition	
ApplicationBasis:	ExportOrder	
StatusofExporter:	Merchant Cum Manufacturer Exporter	
ExporterType:	PrivateLimited	
ExportProduct Group:	Chemical and Allied Products	
CIFValueofthe License:	75372639	
CIFFCC:	1048298	
FOBValue:	86679444	
FOBFCC:	1205555	
Decision :	Shri Harshvardhan Nanda, Director, Shri Suresh Chandra Dhyani, General Manager and Shri Arun Khetan had attended the Personal Hearing and explained firm's case. The Committee heard the explanation of Representatives of the firm and after deliberation it has been decided to call for following information/documents from the firm:- I. Since details of import and export are vague in nature provide suitable documents for clarification. II. Also, COA of import only indicates Aldehyde content and not complete COA. Provide complete COA of import items. III. Percentage net content of (i) Orange Aldehyde (ii) D Limonene and (iii) Orange Oil 10X in import.	